

(million tonnes)

Year	Production	Consumption
2013-14	19.25	12.10
2014-15	17.38	12.26

Note: 1. Production figures for 2014-15 are as per Third Advance Estimates.

2. Consumption figures only relate to consumption by household and do not include indirect consumption.

Shortfall in production of pulses is met through import. The details of import of pulses in terms of quantity and value during the last two years are as under:—

Year	Import of Pulses	
	Quantity (‘000 tonne)	Value (₹ in crore)
2013-14	3177.89	11036.75
2014-15	4584.85	17062.94

(d) In order to raise production of pulses and attain self-sufficiency, Government of India has been implementing National Food Security Mission (NFSM)-Pulses in the country since 2007-08. Presently, around 50% of the funds under the umbrella scheme of NFSM is allocated for promoting cultivation of pulses. During 2014-15, NFSM-Pulses is being implemented in 622 districts of 27 States including all districts of North-Eastern and hill States.

Under NFSM-Pulses, an Accelerated Pulses Production Programme (A3P) was also implemented during 2010-11 to 2013-14. From 2014-15 onwards, the above programme has been subsumed under NFSM-Pulses.

Further, since 2010-11 “Bringing Green Revolution in Eastern India (BGREI)” Scheme is being implemented in Eastern States of Assam, Bihar, Odisha, Chhattisgarh, Jharkhand, West Bengal and Eastern Uttar Pradesh. In order to increase production of pulses in the country, pulses have been included under BGREI from 2015-16 as part of demonstrations under cropping system based approach to target rice fallow areas.

Setting up of National Cattle Development Board

2119. SHRI AHMED PATEL: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government has set up or proposes to set up a National Cattle Development Board for improving the indigenous livestock breeds;
- (b) if so, the details thereof and the time-frame set therefor; and
- (c) the details of measures taken/proposed to be taken to reform the cooperative sector laws?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) and (b) No, Sir. However, National Dairy Development Board is undertaking development of bovine population including cattle in scientific and holistic manner in 18 major dairy States (Andhra Pradesh, Telangana, Bihar, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, West Bengal, Jharkhand, Uttarakhand and Chhattisgarh) under National Dairy Plan-I. All the States except Goa have established State Livestock Development Board for implementation of the schemes of Department of Animal Husbandry, Dairying and Fisheries related to genetic upgradation of bovine population with professional and scientific approach.

(c) To reform the cooperative sector laws in the country, the Constitution (97th Amendment) Act, 2011 was enacted *vide* Government of India's notification dated 08.02.2012 and came into force on 15.02.2012. The object of this Act was to ensure that cooperative societies in the country function in a democratic, professional, autonomous and economically sound manner. However, the Hon'ble High Court of Gujarat *vide* order dated 22.04.2013 in the matter of WP (PIL) No. 166 of 2012 Rajendra N Shah Vs Union of India and Anr. has struck down Part IX B containing articles 243 ZH to 243 ZT of the Constitution (97th Amendment) Act, 2011. The Central Government has filed SLP Nos. 25266-25267 of 2013 in the Hon'ble Supreme Court of India against the above order of the Hon'ble High Court of Gujarat, which are yet to be listed, and therefore matter is subjudice.

Harmful pesticides in agricultural produces

2120. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that some farmers resort to use of harmful pesticides to protect their produces from insects;
- (b) if so, the steps taken by Government to check use of such harmful pesticides;
- (c) whether there is any provision to check the use of harmful pesticides in agricultural produces; and